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C.A.No. 9159 OF 2003

ITEM No.101 P.H.

Court No. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 9159 of 2003

M/s. Kusum Ingots & Alloys Ltd.Appellant (s)

VERSUS

Union of India and Anr.Respondent (s)

(With prayer for interim relief and office report)

Date : 31-03-2004 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Mr. S. Borthakur, Adv.  
Mr. Sunil Kumar Jain, Adv.

For Respondent (s)  
No. 1Ms. V. Mohana, Adv.  
Mr. Rajiv Shakdhar, Adv.  
Ms. Sushma Suri, Adv.

No. 2Mr. Sanjay Kapur, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List on 13th April, 2004.

[ Alka Dudeja ] [ Janki Bhatia ]  
Court Master Court Master